

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.610/98

Friday, this the 24th day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Jayanthi.K.G.  
Kanadi House,  
Vadakkumpuram.P.O.  
Ernakulam District. - Applicant

By Advocate Mr PC Sebastian

Vs

1. The Assistant Superintendent of Post Offices,  
Kochi Division,  
Kochi-682 016.
2. The Postmaster General,  
Central Region,  
Kochi-682 016. - Respondents

By Advocate Mr George Joseph, ACGSC

The application having been heard on 24.4.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Mail Carrier(EDMC for short), Nedungad. The applicant has filed this application praying for a declaration that she is entitled to be considered for selection and appointment to the post though her name is not sponsored by the Employment Exchange. Learned counsel of the applicant states that the interview is scheduled to be held on 27.4.98.

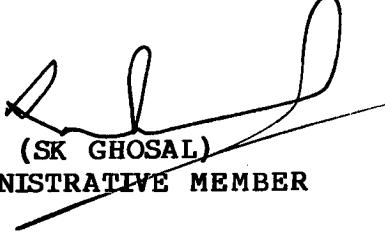
2. When the application came up for hearing, learned counsel of the respondents states that in view of the ruling of

the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDMC, Nedungad.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment to the post of EDMC, Nedungad and to consider her at the interview scheduled to be held on 27.4.98 or any other deferred date, though her name may not be sponsored by the Employment Exchange. No costs.

4. Learned counsel of the respondents undertakes to inform the respondents of this order forthwith. We record the submission.

Dated, the 24th April, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

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